

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: METAL CLOSURES PRIVATE LIMITED Date of Commencement of Liquidation: 26-09-2019; List of Stakeholders as on Date: 01-04-2021; Name of IP: Mr. Abhishek Nagori; Last 5 digit of registration number: 10044

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	5	3665494831	5	3665494831	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	Annexure 4
5	Operational creditors (Workmen)	1	176554566	0	0	0	0	176554566	Annexure 5
6	Operational creditors (Employees)	0	0	0	0	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	5	303194297	2	106887587	0	0	196306710	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	144264133	4	144264133	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		15	4289507827	11	3916646551	0	0	372861276	